

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 7164/2013

THE COMMERCIAL TAX OFFICER AND ANR.

Appellant(s)

VERSUS

MOHAN BREWARIES AND DISTRILLERIES LIMITED

Respondent(s)

WITH

C.A. No. 7165/2013 (XII)

C.A. No. 4416-4419/2014 (XII)

Date : 31-07-2019 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARIFor Appellant(s) Mr. Balaji Srinivasan, AAG
Mr. K. V. Vijayakumar, AOR
Ms. Jaswanthi, Adv.
Ms. Purbitaa Mitra, Adv.Mr. S.K. Bagaria, Sr. Adv.
Mr. K. K. Mani, AOR
Ms. T. Archana, Adv.
Mr. Kumar Ajit Singh, Adv.For Respondent(s) Mr. S.K. Bagaria, Sr. Adv.
Mr. K. K. Mani, AOR
Ms. T. Archana, Adv.
Mr. Kumar Ajit Singh, Adv.Mr. Balaji Srinivasan, AAG
Mr. K. V. Vijayakumar, AOR
Ms. Jaswanthi, Adv.
Ms. Purbitaa Mitra, Adv.UPON hearing the counsel the Court made the following
O R D E R

Heard in-part.

For further hearing, list these matters on
1st August, 2019.(NEETU KHAJURIA)
COURT MASTER(VIDYA NEGI)
COURT MASTER

